

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EP No. 9 of 2016 & IA No.615 of 2016  
In APPEAL No. 171 of 2012**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Mr. Rahul Kinra a/w  
Mr. Anurag Bansal (Rep.)

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R.1/DERC

**ORDER**

As agreed by learned counsel for the parties, list the matter on  
**06.04.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**